pany was as-ked to furnish

the details

May, 90

Jan. '90

August '89

Do.

Do.

Do.

(Co. has been asked to furnish the details)

Written Answers

1	2		3	4	5
20	Veena Organics Chemical	Ltd.	Paracelemd	A a	
21	Triton Labs. P. Ltd.		Do.	from State D	iminary reports rug Controllers
22	Sardony		Do.	overcharged.	ies have also Full reports
23	Mehta Pharms		Chloramphenicol Pewder	are awaited.	
24	Prag Pharma .		Do.		
25	Nirlac Fine Chem.		Do.		
26	Usan Labs		Do.		
27	Themis Agencies .		Do.		
28	I.D.P.L		Sulphadimidine	The Company is to get the de	s being addressed etails.
II. FO	RMULATIONS				
29	Carews Pharmaceuticals		Combiflam tablets	Aug 88	Sept. '89
30	Celsus Pharmaceuticals		Ibudex Capsules	Aug. '88	Jan. '90
31	Infar (I) Ltd	•	Dexatopic Cream	Sept. '89	March, '90
32	Lyka Labs		Flucort range of for-	1984	In 1984, Com-

mulations

Magadol tablets

formulations

Multivitamins

Proxyvon range of

Do.

Do.

plus protinex

Multi Vitamins

Production of bulk vitamins

Novocare Pvt. Ltd.

35 Sandoz (I) Ltd.

36 Abbot Labs.

Pfiz.r Limited .

Hindustan

Ultim Pharmaceuticals

## 723. SHRIMATI SATYA BAHIN: SHRIMA'TI PRATIBHA SINGH:

Parke Davis including Warner

Will the Minister of PETROLEUM AND CHEMICALS be pleased to to the answer to Unstarred Question given in the Rajya Sabha on 30th April. 1990 and state:

207 RS-6,

(a) whether it is a fact that his Ministry is monitoring the production of bulk vitamins;

Dec. '89

Aug. '88

March, '86

March '86

Do.

August '83

- (b) if so, what was the production of each bulk vitamin during the the last three vears, yearwise;
- (c) whether it is a fact that certain bulk vitamins were also imported the last three years;

- (d) if so, what are the names of bulk vitamins, quantity imported of each, names of the importer and the average CIF price at which each was imported;
- (e) what is the price of each bulk vitamin per Kg. as on the 30th April, 1990; and
- (f) what was the price of each bulk vitamin taken while fixing the formulation prices under DPCO, 1987?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GU-RUPADASWAMY): (a) Yes, Sir.

- (b) Production details for the last three years are available in the Performance Budget of this Ministry for year 1990-91, copies of which are available in the Parliament Library.
- (c) and (d) Import details of individual drugs are not monitored by this Ministry. However details to the extent available in respect of Vitamin A, which is canalised through the STC are given below:—

Year	•						-			/alue (Rs. lakhs)
1007.00				,				9.5		70.83
1988-89		:		•	** -1 fr *		3	00		29
1989-90							1	8.5		184
(e) and (f) P are given below:-							_			ks./1000 miu
		Ory Po	owde	er <b>(</b> 0.5 1	niu/gm)		•	•		1608.00
1. Vitamin A A	cetate I						•			
<ol> <li>Vitamin A A</li> <li>Vitamin A al</li> </ol>	cetate I	oily (1	0 <b>0</b> . I	miu/gr	a) .		•			1608.00
<ol> <li>Vitamin A A</li> <li>Vitamin A Pal</li> <li>Vitamin A Ac</li> </ol>	cetate I mitate e	oily (1 ly (1 . (	00. I m 00	miu/gn iu/gm)	a) . 	•	•	•		1608.00 1253.00
<ol> <li>Vitamin A A</li> <li>Vitamin A a</li> <li>Vitamin A Ac</li> </ol>	cetate I mitate e etate oil mitate e	oily (1 ly (1 . ( oily (1	00.00 00 m .7 n	miu/gn iu/gm)	a) . 	• •	•	•	· ·	1608.00 1253.00 1253.00
<ol> <li>Vitamin A A</li> <li>Vitamin A Pal</li> <li>Vitamin A Pal</li> <li>Vitamin A Pal</li> </ol>	cetate I mitate e etate oil mitate e ain	oily (1 ly (1 . ( oily (1	.00 00 m .7 n	miu/go niu/gm) niu/gm)	a)	· · · ·		• • •		1608.00 1253.00 1253.00 1293.00

## Use of BVO by soft drink manufacturers

724. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether despite ban imposed by Government on the use of Brominated Vegetable Oil in soft drinks, several soft drink manufacturers are still using BVO;
- (b) whether the Department of Prevention of Food Adulteration, Delhi Administration, Delhi has conducted any raids at the premises of soft drink manufactu-

rers to detect the contents of BVO in soft drinks; and

(c) if so, what are the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD, KHAN): (a) The instructions have been issued to all States/UTs to ensure that soft drinks and other food products manufactured and marketed in the country after 15-4-1990 are free from B.V.O.